

Name of the coporate debtor :-Goli Vada Pav Pvt Ltd.....Date of commencement of CIRP :.... 5Th Sept, 2023.....: List of Committee of Creditors as on: 05-02-2025											
List of Operational Creditors (Government dues)											
Sl.	Details of Claimant		Details of claim received	Details of claim admitted							
						Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes /No)	% Share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not Admitted
Sr.no	Department	Government	Date of Receipt	Amount of claim	Amount Admitted						
1	Asst Commissioner of State Tax - Kancheepuram Division	Tamil Nadu	22.9.23	4,10,194	3,35,029			0.00416			75,165
2	Asst Commissioner of State Tax , Kalyan (Provisional Basis)	Mahrashttra	22.9.23	2,30,48,859	1,10,03,472			-			1,20,45,387
3	Commercial Taxes Bengaluru- 17-18	Karnataka	22.9.23	2,66,408	1,60,487			0.0020			1,05,921
4	Commissioner of Commercial taxes, West Bengal(Provisional Basis)	West Bengal	22.9.23	6,55,729	-			-			6,55,729
5	State Tax Officer, Ahemdabad	Gujarat	22.9.23	25,427	8,823			0.0001			16,604
6	Commercial Taxes Bengaluru- 16-17(Provisional Basis)	Karnataka	22.9.23	17,66,760	-			-			17,66,760
7	GST Divison V (commissioner of CGST and Central Excise Navi Mumbai	Navi Mumbai	29.05.24	2,30,24,011	-						2,30,24,011
8	GST Karnataka - FY - 2018-2019 and 2019-2020	Karnataka	31.08.2024 and 09.09.2024	1,73,08,287	-						1,73,08,287
			Total	6,65,05,675	1,15,07,811			0			5,49,97,864